

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No.188 of 2001  
MA NO.159 of 2001

New Delhi, this the 7th day of February, 2001

HON'BLE MR.KULDIP SINGH, MEMBER(JUDL)

Shri Madhu Kumar Gyakward  
S/o late Shri S.C. Gyakward  
Ex. M.R. Casual Labour  
Under Chief Project Manager,  
Railway Electrification, Mathura

-APPLICANTS

(By Advocate: Shri B.S Mainee)

Versus

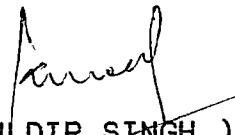
1. The General Manager,  
Central Railway  
Mumbai C.S.T.
2. The Divisional Railway Manager  
Central Railway,  
Jhansi (U.P.)
3. The General Manager,  
Railway Electrification  
Allahabad (U.P.)

-RESPONDENTS

O R D E R(ORAL)

By Hon'ble Mr.Kuldip Singh, Member(Judl)

Learned counsel for the applicant seeks  
permission to withdraw the OA. The OA is therefore  
dismissed as withdrawn.

  
( KULDIP SINGH )  
MEMBER(JUDL)

/mahesh/